

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 606 OF 2017 IN
DFR 2203 OF 2017**

Dated: 11th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Mr. Rama Shanker Awasthi

... Appellant(s)

Vs.

Bajaj Energy Private Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Nikita Choukse
Mr. Prashant Sivrajan for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

Mr. C. K. Rai
Mr. Umesh Prasad
Mr. Mohit Rai for R-3

Mr. Vivek T., Sr. Adv.
Mr. Sanjeev Kumar Singh
Mr. Alok Aggarwal
Mr. Shighra Kumar
Mr. Mayank Bugani
Mr. Alok Jain

ORDER

List the matter on **16.11.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**